

[Print](#)**Defective Case Register from 2026-10-09 to 2026-10-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/47129/2026	NARESH CHANDRA JENA	2026-10-09	1.Serial numbers not correctly furnished in Index.
2	D-ABLAPL/31262/2026	PRAVASH CHANDRA JENA	2026-10-09	1. Reference certificate is not correctly furnished
3	D-WP(C)/47657/2026	MANORANJAN PADHI	2026-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
4	D-WP(C)/47651/2026	SABYASACHI MISHRA	2026-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Date mentioned in Book mark as o3-08-2017 not tally with annexure-5.ii) Annexure -3 not mentioned in page no. 25.
5	D-BLAPL/30941/2026	BIBHUTI BHUSAN KUMBHAR	2026-10-09	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
6	D-ABLAPL/31154/2026	ABHISIDDHANTA SAHOO	2026-10-09	1. Reference certificate is not correctly furnished.2. 2.V.nama is not properly stamped.3.Annexure 2 is not attested.
7	D-BLAPL/31042/2026	SASHIDHAR RANJIT	2026-10-09	6.V.Receipt Showing Serv.copy To cg not Filed.
8	D-ABLAPL/31156/2026	SAROJ RANJAN SUBUDHI	2026-10-09	1. Reference certificate is not correctly furnished. 2. Complete F.I.R.copy has not been furnished.
9	D-BLAPL/30922/2026	NIRANJAN PANDA	2026-10-09	Paragraph No. Not correctly furnished.
10	D-WA/46202/2026	SATYABRATA MOHANTY,A.G.A	2026-10-09	1. Lrs of Respondent no. 1 in appeal memo are not party in wp (c). Put up for SR after removal of defect.
11	D-WP(C)/47834/2026	SONIASHREE BEHERA	2026-10-09	i) Paragraph no. not mentioned in Affidavit.ii) Date mentioned in ist para of I.A. no. 19620/2026 not tally with annexure10
12	D-MACA/47750/2026	KAPILA CHARAN NAYAK	2026-10-09	1.Court Fee Rs. 2500/ payable, not paid 2. Vakalatnama not properly stamped and executed by pett-3 3.petitioner no-3 as per impugned order not furnished
13	D-WP(C)/47624/2026	SAMEER KUMAR DAS	2026-10-09	1. Date of Annexure 1 as mentioned at Para - 3 of the Writ Petition is wrong. Necessary correction be made in the Book Mark by the Office too. 2. Annexure 12 needs re-pagination.

14	D-WA/46167/2026	KOUSIK ANANDA GURU	2026-10-09	i) Status of the parties not furnished. ii) Being aggrieved para should be confined one order only. Put up for SR after removal of defects.
15	D-BLAPL/31131/2026	MITU KUMAR BISWAL	2026-10-09	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Last Page of Annexure 1 is not paginated
16	D-ABLAPL/30957/2026	BIBHUTI RANJAN MOHANTY	2026-10-09	1. Reference certificate is not correctly furnished. 2. Annexure 1 is not paginated properly.
17	D-WP(C)/47621/2026	SAMEER KUMAR DAS	2026-10-09	1. In Declaration Part of the Affidavit, the Paragraphs be from 1 - 13 instead of 1- 10. 2. Annexure 4 is not legible.
18	D-WP(C)/47622/2026	SAMEER KUMAR DAS	2026-10-09	1. Pages 13 and 14 are not legible.
19	D-WP(C)/47772/2026	SAROJA KANTA SAMAL	2026-10-09	i) WP(c) no. and Date of order mentioned in Index, Book mark and 1st para of page 12 not tally with annexure-6.
20	D-MACA/47655/2026	BISWAJIT MOHANTY	2026-10-09	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
21	D-WP(C)/47968/2026	LALITENDU BHUYAN	2026-10-09	2. Index wrongly page mark. 3. Annexure-2 not legible.
22	D-MATA/47768/2026	PRASANTA KUMAR DAS	2026-10-09	further SR after filling of c copy of order
23	D-ABLAPL/31203/2026	JYOTIRMAYA SAHOO	2026-10-09	1. G.R.case No. and P.S.case No. as mentioned in Cause Title do not tally with that of Prayer portion.
24	D-BLAPL/31136/2026	PRAKASH KUMAR MISHRA	2026-10-09	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing order No. 1 of 2024 of the Court
25	D-WP(C)/47695/2026	SUSANTA KUMAR ROUT	2026-10-09	1. Page nos. 65 and 66 not legible. 2. Bar member welfare fee of Rs.50/- not paid.
26	D-CRLMC/31271/2026	SIDHARTHA SANKAR RAY (2)	2026-10-09	1. Copy of Annexures-2 and 3 disclosing the name of Informant/Victim be kept in cover.
27	D-WP(C)/47709/2026	SUBHENDU KUMAR NAYAK	2026-10-09	Bar welfare member court fee of Rs.50/- not paid
28	D-CRLREV/31162/2026	RITA SINGH	2026-10-09	1 Good ground certificate not furnished.
29	D-WP(C)/47713/2026	SUSANTA KUMAR ROUT	2026-10-09	1. Page nos. 65 and 66 not legible. 2. Bar welfare member court fee of Rs.50/- not paid
30	D-BLAPL/31031/2026	HARAPRASAD PANDA	2026-10-09	Name and Details of Informant and her husband mentioned in Page no-21 be redacted.
31	D-WP(C)/47124/2026	NARESH CHANDRA JENA	2026-10-09	1. Serial numbers not correctly furnished in Index.
32	D-WP(C)/47689/2026	SUSANTA KUMAR ROUT	2026-10-09	Page nos. 65 66 not legible
33	D-CRLMC/31127/2026	PRASANTA KUMAR ROURAY	2026-10-09	25.III.mobile Phone Numbers Of All The Signing Advocates Not Indicated
34	D-MATA/48096/2026	DEBADUTTA KANUNGO	2026-10-09	1. Period of Delay 20 days 2. Cause Title not in order(not mentioned fathers name)

35	D-WP(C)/47691/2026	DEVI PRASAD DASH	2026-10-09	Page nos. 15 and 18 not page marked.
36	D-WP(C)/47703/2026	SUSANTA KUMAR ROUT	2026-10-09	1. Page nos. 65 and 66 not legible. 2. Bar member welfare of Rs.50/- not paid
37	D-BLAPL/31017/2026	MOHAN KUMAR SAHU	2026-10-09	Paragraph No. Not correctly furnished.
38	D-CRLREV/31002/2026	SOUMYA MISHRA	2026-10-09	C. copy Annex-6 not filed 2. Good ground certificate not furnished.
39	D-WP(C)/48021/2026	ANKITA MUKHERJI	2026-10-09	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Age of the petitioner No.1 in cause title not tally with Declaration.
40	D-MSA/47793/2026	LALIT KUMAR MAHARANA	2026-10-09	1. Period of Delay 156 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5 /- not paid
41	D-CRLREV/31090/2026	JYOTIRMAYA SAHOO	2026-10-09	1. Authentication fee Rs 9.90 not paid in annex-2 2. C. copy Annex-1 not filed
42	D-ABLAPL/31270/2026	PRAVASH CHANDRA JENA	2026-10-09	1. Reference certificate is not correctly furnished.
43	D-WP(C)/47724/2026	PRITAM KUMAR MOHANTY	2026-10-09	1. Synopsis and Date Chart have not been marked as A and B.
44	D-RVWPET/47016/2026	ADV	2026-10-09	Page marked wrongly mentioned in Index.
45	D-WP(C)/47716/2026	SUBHENDU KUMAR NAYAK	2026-10-09	1. In Anx-2, order date discrepancy in book mark and petition copy. 2. Bar member welfare fee of Rs.50/- not paid. 3. The name of the petitioner in power and cause title does not tally.
46	D-WP(C)/47719/2026	SUSANTA KUMAR ROUT	2026-10-09	1. Page nos. 65 and 66 not legible. 2. Bar welfare member court fee of Rs.50/- not paid.
47	D-WP(C)/48008/2026	MIHIR KUMAR DASH	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-STREV/46658/2026	PRAKASH KUMAR JENA	2026-10-09	PRAYER NOT MENTIONED
49	D-RVWPET/18817/2026	SANJAY KUMAR DAS	2026-10-09	1. Period of Delay 585 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) Op no. 3 and 4 in wp (c) are not made party in RVWPET 4. Put up for SR after removal of defects.
50	D-WP(C)/47720/2026	DIPTI RANJAN BHOKTA	2026-10-09	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
51	D-WP(C)/47850/2026	BIREN SANKAR TRIPATHY	2026-10-09	1. Page Nos. 12 to 15 not legible.
52	D-WP(C)/48076/2026	SUKANTA KUMAR DALAI	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

53	D-WP(C)/47846/2026	BIREN SANKAR TRIPATHY	2026-10-09	1. Page no.12 not legible.
54	D-CRLA/31021/2026	AJAYA KUMAR DASH	2026-10-09	Put up SR after redacting the name of Victim/informant and their details to be redacted from Annex-2 and 3 and be kept sealed cover.
55	D-WP(C)/47550/2026	RAJIB LOCHAN PATTNAIK	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
56	D-WP(C)/45776/2026	ASUTOSH MOHANTY	2026-10-09	Complete address of opp.not mentioned in Cause title.
57	D-WP(C)/48003/2026	MIHIR KUMAR DASH	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-WP(C)/47726/2026	NITYANANDA MOHAPATRA	2026-10-09	1. Second page of Annexure 1 is not paginated
59	D-ABLAPL/31074/2026	BIKASH KARNA	2026-10-09	i)Another Application no.ABLAPL7285/2026 and Serial of the Petitioner to be mentioned. Place of Occurrence and other details of the Victim to be redacted.
60	D-WP(C)/47842/2026	DEBADUTTA KANUNGO	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Notice dated not correctly furnished sl. no.6 in Index.
61	D-WP(C)/47764/2026	BISWAJIT NAYAK	2026-10-09	1. Page no 12 to 15 18 and 20 not legible.
62	D-CRLREV/31466/2026	PRANAYA SWAIN	2026-10-09	Good ground certificate not furnished.
63	D-WP(C)/47947/2026	MANOJ KUMAR MOHANTY	2026-10-09	1.I.A.affidavit not done by Deponent.
64	D-WP(C)/47782/2026	PRAFULLA KUMAR MOHAPATRA	2026-10-09	1. 2nd W.P.(C) not written in bold letter over the reference certificate
65	D-BLAPL/31292/2026	DHANANJAYA MUND	2026-10-09	17-REFERENCE CERTIFICATE NOT FURNISHED.
66	D-WP(C)/47480/2026	SADASIVA PATRA (1)	2026-10-09	1. Fathers name not correctly furnished in Affidavit.
67	D-WP(C)/47787/2026	KAPILA CHARAN NAYAK	2026-10-09	1.Question of Maintainability of WP(C).In view of prayer for early Disposal of CRP pending before Family Court,here CRLMP may lie.
68	D-WP(C)/48100/2026	CHADAN KUMAR DHALL	2026-10-09	1.Index not signed by filing Advocate 6.V.Receipt Showing Serv.copy To cg not Filed.
69	D-CONTC/47936/2026	ADV.	2026-10-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
70	D-WP(C)/47806/2026	SATYA SINDHU KASHYAP	2026-10-09	1.Numerical 9 be deleted from 5th line address of Opp.8.2.Annx.5 6 8 9 and 10 not legible.

71	D-WP(C)/48283/2026	ASTAMI TANDIA	2026-10-09	10.II.Subject Code incorrectly Mentioned
72	D-CRLMC/31213/2026	SIBARANJAN POLAI	2026-10-09	1. certified copy of Annex-1 not filed.
73	D-CONTC/48104/2026	ADV	2026-10-09	1.All the Opps.in WP(C) should be made party as contemnor.
74	D-WP(C)/47752/2026	GOPAL PRASAD JENA	2026-10-09	1. Code no. wrongly mentioned. 2. Whether 1st or 2nd time not mention in bold letter. 3. Paragraph no. wrongly mention in declaration.
75	D-WA/46292/2026	AISHWARYA DASH,A.S.C	2026-10-09	Op no. 2 to 4 in wp (c) are not made party in appeal memo.
76	D-WP(C)/47469/2026	CHITTA RANJAN PATTNAIK	2026-10-09	10.II.Subject Code incorrectly Mentioned
77	D-CRLMP/31546/2026	SIDHARTHA MISHRA	2026-10-09	1.question of Maintainability of this CRLMP petition as in earlier CRLMP.1004/26 Honble Court directed to complete investigation by 31st Oct.2026.
78	D-WP(C)/47757/2026	GOPAL PRASAD JENA	2026-10-09	1. Code no. wrongly mention. 2. Whether 1st or 2nd.....time not mention in bold letter. 3. Paragraph no. wrongly mention in declaration.
79	D-WP(C)/47740/2026	SOUBHAGYA CHANDRA DEV DASH	2026-10-09	.Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
80	D-CRLMC/31010/2026	CHIRANJIB ROUT	2026-10-09	1. Date of disposal of ABLAPL case not correctly furnished in Reference certificate. 2. Annex-3 mentioned in the body of the petition But Annex-3 not filed.
81	D-WP(C)/47612/2026	RAMANATH ACHARYA	2026-10-09	i) Date mentioned in 1st para of page 8 not tally with annexure-5.ii) Date mentioned in index and Book mark in sl. no. 11 not tally with annexure-9.
82	D-WA/46215/2026	RAJKISHORE SWAIN	2026-10-09	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 to be paid. i) Status of parties not furnished. ii) Respondent no. 3 in appeal memo not party in wp (c). iii) Neat and legible copy of page no. 33 34 65 are to be filed. iv) Page no 37 repeatedly mentioned in Anx-1. v) Page no. 38 not available
83	D-WP(C)/47727/2026	SUBHENDU KUMAR NAYAK	2026-10-09	From annx-5 onward page marking be corrected. and book mark be corrected accordingly. 2) C.fees Rs.50/- is deficient in v.nama
84	D-ABLAPL/31130/2026	PRAMOD KUMAR JENA	2026-10-09	1. Name of the informant/victim be redacted in the copy of the F.I.R.
85	D-WP(C)/47643/2026	SABYASACHI MISHRA	2026-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Paragraph no. not correctly mentioned in Affidavit.

86	D-ABLAPL/31276/2026	KARTIK CHANDRA TRIPATHY	2026-10-09	1. Paragraph no. wrongly mentioned in the declaration.
87	D-WP(C)/47599/2026	SUJIT KUMAR SAHU	2026-10-09	Synopsis and date chart not page marked.
88	D-WP(C)/47457/2026	SUJAY SHANKER SINGHDEO	2026-10-09	15-ALL PAPERS NOT PROPERLY SIGNED. Occupation of deponent not mentioned in affidavit.
89	D-EXP/47778/2026	ADV.	2026-10-09	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Contempt petition wrongly mentioned in Index. ii) Vernacular certificate not furnished.
90	D-BLAPL/31144/2026	MANOJ BIHARI DAS	2026-10-09	Name, address, mobile No. of the victim/informant be redacted from annx-1
91	D-WP(C)/47458/2026	BHUBANESWAR DASH	2026-10-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Occupation of deponent not mentioned in both the affidavit. 2.Paragraphs not properly mentioned in both the declaration.
92	D-ABLAPL/31158/2026	AMLAN SHAKTI PAUL	2026-10-09	1. ABLPL No. wrongly mentioned in reference certificate.
93	D-ABLAPL/31152/2026	SITIKANT MISHRA	2026-10-09	1. The name of the father of petitioner 2 has not been furnished. 2.Reference certificate is not correctly furnished. 3. Petitioner No.1 has not been authorised by other petitioners to swear the Affidavit on their behalf.
94	D-WP(C)/47940/2026	BAIBASWATA PANIGRAHI	2026-10-09	Synopsis and date chart not correctly page marked.
95	D-BLAPL/31194/2026	DHANANJAYA MUND	2026-10-09	i)Paragraph nos. not correctly furnished in Declaration.
96	D-WP(C)/48074/2026	AMIYA KUMAR CHHATOI	2026-10-09	1.Annx.7 and 9 not legible.
97	D-ABLAPL/31174/2026	JNYANANANDA PANDA	2026-10-09	1.Whether 1st or 2nd..... A.bail application not mention.
98	D-ABLAPL/31221/2026	DEEPAK RANJAN SUNDARAY	2026-10-09	1. Reference certificate not properly furnished.
99	D-WP(C)/47456/2026	ADYASIDHI MISHRA	2026-10-09	10.I.Subject Code Not Furnished .
100	D-ABLAPL/29304/2026	BADAL KUMAR BEHERA	2026-10-09	Name of the victim/informant be redacted from page 11. 2) Unredacted copies of Annx-1 4 5 and 6 be filed in sealed cover.
101	D-WP(C)/47875/2026	KIRTAN DANG	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WP(C)/47814/2026	DEBASIS SAHOO	2026-10-09	10.I.Subject Code Not Furnished .
103	D-WP(C)/47815/2026	DEBASIS SAHOO	2026-10-09	10.I.Subject Code Not Furnished .
104	D-WP(C)/47869/2026	BRAJA MOHAN SARANGI	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

105	D-ABLAPL/30923/2026	BIBHUTI RANJAN MOHANTY	2026-10-09	1.Details of the Informant need to be redacted from all places of Annexure 2.
106	D-CMP/47656/2026	SUDHANSU SEKHAR JENA	2026-10-09	The Case No mentioned under A-6 does not tally with the Index.
107	D-WA/46511/2026	GYANA RANJAN MAHAPATRA	2026-10-09	1. Vakalatnama properly Filed without signature of A-2 i)Name and address of appellant no. 2 not furnished in v. nama. ii) Day of delay left blank in I.A. 3047/2026.iii) No authorization furnished by deponent in affidavit for other appellant. iv) Put up for SR after removal of defects and disposal of I.A. no. 3048/2026.
108	D-CRLMC/31033/2026	STHITI PRAGYAN SUNANDINI	2026-10-09	1.Receipt Showing Serv.copy To Vigilance not Filed. 2. Page no11 filed twice.
109	D-CRLMP/31069/2026	JYOTIRMAYA SAHOO	2026-10-09	i)Name ,address and other details to be redacted and Unredacted copy be kept in a sealed cover.
110	D-CRLMC/31047/2026	DEBASHIS ROUTRAY	2026-10-09	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in Cover.
111	D-WP(C)/47541/2026	BISWAJIT NAYAK	2026-10-09	1. Opp. Party no 5 address not furnished.
112	D-ABLAPL/30928/2026	BIJAYA KUMAR NAYAK (3)	2026-10-09	Reference Certificate not properly furnished.
113	D-CRLA/31052/2026	SASMITA MISHRA	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of Informant/ victim and their details to be redacted from petition and annexure alongwith be kept sealed cover the Annexure.
114	D-ABLAPL/31100/2026	JYOTIRMAYA SAHOO	2026-10-09	1. Reference certificate not properly furnished.
115	D-ABLAPL/30893/2026	BISWAJIT NAYAK	2026-10-09	i)Reference Certificate not properly furnished.
116	D-ABLAPL/31139/2026	ARIJEET MISHRA	2026-10-09	1. Reference certificate not properly furnished.
117	D-ABLAPL/31060/2026	NITYANANDA MOHAPATRA	2026-10-09	i)Reference Certificate not properly furnished.
118	D-ABLAPL/31140/2026	PRIYA RANJAN SINGH	2026-10-09	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate. 2) Annx-2 is missing as per Index and Book Mark be corrected accordingly.
119	D-BLAPL/31215/2026	SARAT KUMAR JENA	2026-10-09	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing order No. 1 of 2024 of the Court
120	D-ABLAPL/31082/2026	SABYASACHI MISHRA	2026-10-09	i)GR case no. mentioned on Synopsis does not tally with the Petition. ii) Vernacular Certificate not furnished.
121	D-CRLA/30868/2026	JYOTIRMAYA SAHOO	2026-10-09	Put up SR after redacting the name of informant/ Victim and their details redacting to be redacted from cause title and Annex-2.
122	D-WA/47900/2026	HRUDANANDA MOHAPATRA	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED i) Status of the parties not furnished. ii) Para no. wrongly mentioned in declaration of appeal memo. iii) Legible copy of page no. 160 161 are to be filed.
123	D-CRLA/30937/2026	KHAGESWAR BEHERA	2026-10-09	Receipt showing copy on A.G. Vig . copy to be served
124	D-WP(C)/48000/2026	KAMAL BEHARI PANDA	2026-10-09	1.Synopsis and date chart not alphabetically paginated.2.
125	D-CRLMP/31055/2026	PANCHANAN PANIGRAHI	2026-10-09	Code No. Not correctly furnished. Provision of Law not furnished. Name and Details of Victim/Informant mentioned in annexures need not be disclosed and kept in closed cover.
126	D-WA/46400/2026	SAROJA KANTA SAMAL	2026-10-09	i) Status of parties not furnished. ii) Legible copy of page no. 31 32 57 are to be filed.
127	D-WP(C)/47948/2026	NIRANJAN NAYAK	2026-10-09	I)Annexures mentioned in Book mark not tally with Index.
128	D-WP(C)/47941/2026	MANAS RANJAN SATPATHY	2026-10-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-CONTC/47792/2026	PRIYANKA BEHERA	2026-10-09	i) Reference certificate not furnished.ii) Age and Father name of the deponent not mentioned in Affidavit.iii) Annexure-2 not mentioned in page 11.
130	D-WP(C)/48071/2026	SITANSHU MOHAN DWIBEDY	2026-10-09	1.Name of Father of the petitioner not furnished in the cause title.2. Page nos.126 to 129 and 234 to 244 not neat and legible.
131	D-ABLAPL/31179/2026	RUDRA NARAYAN PARIJA	2026-10-09	1. Reference certificate not properly furnished.
132	D-CONTC/47761/2026	ADV.	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-CMP/47749/2026	SUKANTA KUMAR NAYAK	2026-10-09	Question of Maintainability.
134	D-WP(C)/48004/2026	ASHOK MOHAPATRA	2026-10-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with Index,affidavit and petition.
135	D-WP(C)/47907/2026	SUDHANSU SEKHAR JENA	2026-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
136	D-CMP/48016/2026	PRAFULLA CHANDRA ACHARYA	2026-10-09	The Nomenclature of the Case No mentioned under A-3 does not tally with the Index and Synopsis.
137	D-ABLAPL/31118/2026	RASHMIKANTA MAHALIK	2026-10-09	1. The name and address of the victim and her relations name may be redacted from the

				petition and F.I.R. copy. The un-redacted F.I.R. copy may be kept in sealed cover.
138	D-ABLAPL/30945/2026	AMLAN SHAKTI PAUL	2026-10-09	i) Name of Pending Court mentioned in Cause Title does tally with the Petition.
139	D-CRLMC/30883/2026	RAJESWAR HOTA	2026-10-09	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Name of the both parties not correctly furnished in Synopsis. 2. Occupation not furnished in Affidavit. 3. Vigilance Misc case number not correctly furnished in para no.2. 4. Petitioner No.2 not executed in V.name. 25.I.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 25.III.mobile Phone Numbers Of All The Signing Advocates Not Indicated
140	D-CRLMC/31304/2026	P.ANUP DASH	2026-10-09	1 Detail address of o.p not mentioned. 2 Court fee Rs 6/- not paid in I.A. 3 Affidavit in I.A. incomplete.
141	D-WP(C)/47128/2026	NARESH CHANDRA JENA	2026-10-09	1. Serial numbers not correctly furnished in Index.
142	D-ABLAPL/31121/2026	DIBYA PRAKASH MISHRA	2026-10-09	1. Reference certificate is not correctly furnished.
143	D-WP(C)/47123/2026	NARESH CHANDRA JENA	2026-10-09	14-NOT PROPERLY INDEXED. 1.,Serial numbers not correctly furnished in Index.
144	D-CRLA/31062/2026	SUJATA JENA, (SR.ADV.)	2026-10-09	Period of Delay 5 days, Limitation petition not filed
145	D-ABLAPL/30542/2026	BISWORANJAN SWAIN	2026-10-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
146	D-BLAPL/30985/2026	DEEPAK KU SAHOO	2026-10-09	1. Name of the pending of Case of the Court is not correctly mentioned in the Cause Title
147	D-BLAPL/30951/2026	PRONoy MOHANTY	2026-10-09	In Cause Title mentioned file pending in SDJMJ..Ranapur but in C.Copy given AddL.Sessions Judge Nayagarh
148	D-ABLAPL/31146/2026	PRAKASH KUMAR MISHRA	2026-10-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
149	D-MACA/47763/2026	KAPILA CHARAN NAYAK	2026-10-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Court Fee Rs. 1250/ payable , not paid
150	D-WP(C)/47127/2026	NARESH CHANDRA JENA	2026-10-09	1. Serial numbers not correctly furnished in index. 2. Page no.13 Annex-1 not exhibited.
151	D-WP(C)/47584/2026	SOMANATH MISHRA	2026-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
152	D-MACA/47881/2026	ASHOK DAS	2026-10-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
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DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 09-10-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/839/2019	CMAPL/839/2019	BISWAJIT MOHAPATRA	OTHERS. DAF OF RS 2.10 /- TO BE PAID ON C.COPY OF IMPUGNED ORDER OTHERS. INDEX,SYNOPSIS AND DATE CHART NOT FILED OTHERS. C.COPY OF IMPUGNED ORDER BE INDEXED AND PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.